

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3392
ANSWERED ON:30.11.2010
SUGAR CANE PRISING
Patil Shri A.T. Nana

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is formulating any action plan to implement equitable sugarcane price regime in all the States;
- (b) if so, whether any meeting of the concerned State authorities has been convened by the Union Government in this regard;
- (c) if so, the details and the outcome thereof; and
- (d) the matters discussed and the decisions taken in this regard during the said meeting?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): No, Madam. The Central Government has been fixing uniform price for sugarcane linked to a basic recovery rate throughout the country. The practice has been followed on the basis of recommendations of the Mahajan Committee in 1998 and an Expert Group in 2004.
- (b): No, Madam
- (c) and (d): – Does not arise